

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

20.4.2004

Counter filed. copy
not served.

Bench

MP
29/11/02

Rejoinder not filed.

Bench

MP
17/11/03

For admission and
hearing.

(Rejoinder filed. copy
served.)

Bench

MP
8/4/04

For admission and
hearing.

Bench

MP
19/4/04

Copy of order of 20/4/04
issued to the counsel
for both side.

MP
22/4/04
S.D.

None appeared for the applicant
when called nor the applicant
did appear in person. On the
last occasions also the applicant
also did not appear. This being
a year-old case of 2001 cannot
be allowed to drag on indefinitely.
In view of this, the O.A. is dismissed
for default.

Shri A.K. Bose, Senior Standing
Counsel is present and heard.

Vice-Chairman
40
Members (5)
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